

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 17th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 26 of 2009 &
I.A. No. 303 of 2012**

Southern Electricity Supply Co. of Orissa Ltd. ...Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Buddy Ranganadhan &
Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. B.K. Nayak
Mr. Rutwik Panda for R.1**

**Appeal No. 27 of 2009 &
I.A. No. 302 of 2012**

Western Electricity Supply Co. of Orissa Ltd. ...Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Buddy Ranganadhan &
Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. B.K. Nayak
Mr. Rutwik Panda for R.1**

**Appeal No. 28 of 2009 &
I.A. No. 301 of 2012**

North Eastern Electricity Supply Co. of Orissa Ltd. ...Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Buddy Ranganadhan &
Mr. Hasan Murtaza**

Counsel for the Respondent(s): Mr. B.K. Nayak
Mr. Rutwik Panda for R.1

ORDER

Written Submissions have not been filed in spite of the time having been given.

The learned counsel for both the parties seek some more time to file their respective Written Submissions. Accordingly, they are directed to file the same on or before 25.01.2013 after serving copy on the other side.

Post the matters for further hearing on **30.01.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs